

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2247  
TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER 2021**

**REFUSAL OF TREATMENT OF CANCER PATIENTS FROM  
PRIVATE HOSPITALS BY AIIMS**

**2247. SHRI SUNIL KUMAR PINTU:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the fact that All India Institute of Medical Sciences (AIIMS), New Delhi refuses to treat such cancer patients whose treatment is undergoing in any other private hospitals and they are not in position to take follow up treatment on account of financial crunch in those private hospitals;
- (b) if so, whether the Government proposes to pass such order so that the AIIMS, New Delhi could treat such patients on a mandatory basis; and
- (c) if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) All India Institute of Medical Sciences (AIIMS), New Delhi does not refuse any case of any treatable cancer, whether treated in any private hospitals or any other Government Hospital in Delhi or elsewhere. However, there may be some waiting list because of large number of patients seeking treatment in the Institute, but patients requiring emergency radiotherapy are entertained on priority basis.

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